NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP,	CSP/CSA/TCSP	/TCSA/NO. 29	_/(MAH)/2	017
CORAM:		Present:	SHRI B.S.V	V. PRAKASH KUMAR MEMBER (J)
			SHRI V	. NALLASENAPATHY MEMBER (T)
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017				
NAME OF	THE PARTIES: M	1/s. Asian S	trips	Prt. 1td.
SECTION OF THE COMPANIES ACT: 230-239 OF THE Companies Act 1956/2013/I & BP Code 2016.				
S. No.	NAME	DESIGNATIO	N	SIGNATURE
	Rayesh Shar Ahmed Chur	Adv		Ahmed
	Ahm ed Chur	awala		

Common Order
CSP 27/230-232/NCLT/MB//MAH/2017
CSP 28/230-232/NCLT/MB//MAH/2017
CSP 29/230-232/NCLT/MB//MAH/2017

At request of the parties, list this matter on 3.5.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/_-

B.S.V. PRAKASH KUMAR

Member (Judicial)